

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-17/2015/2765/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 30th March, 2023.

Sub: **Casual leave, Restricted holiday with station leave permission.**

Ref:- Your letter Nos. DJHj/23/912 and DJHj/23/913 dtd. 27.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **(i) station leave permission, with the official vehicle, at own cost, from the evening of 06.04.2023 till the morning of 10.04.2023** and **(ii) casual leave on 18.04.2023, permission to avail Restricted holiday on 19.04.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2023 till the morning of 24.04.2023.** The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/2766/dated 30-03-2023

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.

S.P.
JT. REGISTRAR (VIGILANCE)
R